

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/187/ (IB)/2017  
NAME OF THE PETITIONER(S) : VENTUREAST PROACTIVE FUND LLC  
NAME OF THE RESPONDENT(S) : LATTICE BRIDGE INFOTECH PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. SORAJ C  
for Iyer & Thomas

Counsel for Petitioner



2. SRI VARSHINI  
For V. Mahesh & Associates

Counsel for Respondent



**ORDER**

Counsels for both the parties are present. Counsel for the Respondent submitted a memo giving a proposal for acquiring the shares of the Petitioner along with the Minutes of EOGM. Counsel for the Petitioner is directed to give response on the memo filed by the next date of hearing. Put up on **28.11.2017 at 10.30 A.M.**

— Sel —  
MEMBER (TECHNICAL)  
ghk

— Sel —  
MEMBER (JUDICIAL)